## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2742
ANSWERED ON:29.03.2012
CORPORATE GOVERNANCE
Abdulrahman Shri ;Ponnam Shri Prabhakar;Rao Shri Sambasiva Rayapati

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Union Government proposes to frame a National Corporate Governance Policy for improving corporate governance in the country;
- (b) if so, the details thereof;
- (c) the time likely to be taken to put the policy in place; and
- (d) the views of the industries and NGOs to be incorporated in the policy?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) Yes, Madam.
- (b) to (d) The Ministry has constituted a Committee on 07.03.2012 under the Chairmanship of Shri. Adi Godrej for framing a 'National Corporate Governance Policy' to suggest a comprehensive policy frame work to enable corporate governance of highest quality in all classes of companies without impinging on their internal autonomy to order their affairs in their best judgment. The Committee is expected to make its recommendations within six months from the date of its first meeting after wide consultations with all stakeholders in the corporate sector, academics and members of the public.